

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BBN FOODS HI-TECH PROCESSING PRIVATE LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 22-03-2021; Name of IP: Mr. Gurdev Bassi; Last 5 digit of registration number: 12504

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1669132		1669132				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	67866565	1	67866565				NA
4	Unsecured financial creditors	2	2700564	2	2700564				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	72236261	3	72236261	0	0	0	